

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 536 of 1992.

3. Chus... ..

Date: 30.07.92 ✓

K.Srinivasan

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Applicant

And

1. The Director General of Works Central P.W.D., Nirman Bhavan, New Delhi. ✓
2. Deputy Director of Administration-I Central Public Works Department, Nirman Bhavan, New Delhi. ✓
3. Y.Harishandrudu, SE (Hq) CPWD, Nirman Bhavan, New Delhi. ✓

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Respondents.

Counsel for the Applicant
Counsel for the Respondents

: Sri. K.Sudhakar Reddy ✓
: Sri. M.Jagan Mohan Reddy, Addl.CGSC ✓

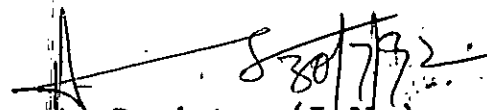
CORAM:

Hon'ble Mr. ~~T.Chandrasekhar Reddy~~, Judicial Member

The Tribunal made the following order:-

Mr. K.Sudhakar Reddy, learned counsel for the applicant and Mr. Jagan Mohan Reddy learned counsel for the respondents present and heard.

Mr. Sudhakar Reddy wishes to withdraw the case as not pressed. The case is dismissed as infructuous.


Deputy Registrar(Judl.)

Copy to:-

1. The Director General of Works, Central P.W.D., Nirman Bhavan, New De
2. Deputy Director of Administration-I Central Public Works Department Nirman Bhavan, New Delhi.
3. Y.Harishandrudu, SE (Hq) CPWD Nirman Bhavan, New Delhi. ✓
4. One copy to Sri. K.Sudhakar Reddy, advocate, CAT, Hyd. ✓
5. One copy to Sri. M.Jagan Mohan Reddy, Addl. CGSC, CAT, Hyd. ✓
6. One spare copy. ✓

Rsm/-


30/7/92